



RAHEJA QBE GENERAL INSURANCE COMPANY LIMITED

UIN Number: **IRDAN 141A00027V01201718**

Name of Add –On: **Undamaged Foundations**

It is hereby agreed and declared that notwithstanding anything to the contrary in this policy or in any of its conditions that when a building that is damaged has to be rebuilt at a location other than the premises because the requirements of any lawful authority prevent the reinstatement of the building at the premises, and that building's foundations are not damaged to such an extent that prevents them from being re-used, then we shall allow in the actual rebuilding costs an amount for foundations that is equal to the value of the damaged building's foundations at the premises. Provided that: (a) we will not pay more than the actual cost of foundations necessary to support the new building at the new location; and (b) if the resale value of the land at the premises with such foundations is greater than the land value of the premises without such foundations, then we will deduct the difference between these values from the amount otherwise payable by this Extension of Cover.